- (b) the present status of the project and reasons for the delay in construction of the airport; and
 - (c) the steps being taken by Government for early construction of the airport?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) Bhogapuram Airport in the State of Andhra Pradesh belongs to Government of Andhra Pradesh (GoAP) and based on the request of GoAP, Government of India, Ministry of Civil Aviation granted 'site clearance' approval and 'in principle' approval to Bhogapuram International Airport Corporation Limited (BIACL) for setting up of Bhogapuram International Greenfield Airport for public use in Vizianagaram District, near Visakhapatnam *vide* certificate dated 27.01.2016 and 07.10.2016 respectively. GoAP intends to develop the Airport under PPP and had floated tenders in which Airports Authority of India (AAI) was the preferred bidder with highest Revenue share. However, GoAP *suo-moto* cancelled the bidding process leading to delay in construction of the airport. As Bhogapuram Airport belongs to GoAP, it is the responsibility of State Government to expedite the construction of the airport.

Number of airports under AAI in Rajasthan

†285. DR. KIRODI LAL MEENA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of airports under Airports Authority of India (AAI) in Rajasthan and status of their present capacity and details of action plans for their expansion; and
- (b) the places to which air services would commence under trilateral Memorandum of Understanding (MoU) among the Ministry and AAI by Government of Rajasthan and by when?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Airports Authority of India (AAI) owns and manages four airports namely Jaipur, Kishangarh, Kota and Udaipur and three Civil Enclaves (CE) at Bikaner, Jaisalmer and Jodhpur in Rajasthan. Expansion of airports is a continuous process and is undertaken by AAI from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand/willingness of airlines to operate to/from such airports. Jaipur, Kishangarh, Kota, Udaipur, Bikaner, Jaisalmer and Jodhpur airports/CE are capable of handing 720, 150, 50, 675, 100, 400 and 300 Peak Hour Passengers (PHP) respectively.

[†]Original notice of the question was received in Hindi.

(b) Air Services under trilateral Memorandum of Understanding (MoU) has already commenced from Bikaner, Jaisalmer and Kishangarh Airports. Further, few airlines have also expressed interest to start air services from Uterlai and Kota under RCS-UDAN Scheme.

Regulatory mechanism for charter flights and helicopters

- 286. SHRI TIRUCHI SIVA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the number of accidents resulting from charter flights and helicopters during the last four years and the current year;
- (b) whether Government has put in place a regulatory mechanism for the operation of such charter flights and helicopters; and
- (c) if so, the details thereof, and if not, the reasons therefor?

 THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT

SINHA): (a) Year-wise detail of charter flight and helicopter accidents:-

 Year
 No. of accidents of charter flights and helicopters

 2015
 4

 2016
 3

 2017
 3

 2018
 3

 2019
 Nil

(b) and (c) The Scheduled and Non-Scheduled Operator Permit holders are permitted to undertake charter operations and in case of Scheduled Operator, the same is permitted, provided their schedule is not affected. The Air Operator Permit/Certificate is issued after the grant of initial NOC and the applicant undergoing successfully the Five Phase certification process as per applicable Air Operator Certification Manual *i.e.* CAP 3100/3300/3400.

The Non-Scheduled Operator Permit holders are allowed to operate charter flights as per Para 2.4 and 2.5 of CAR Section 3 Series C Part 3 as reproduced below:—

"2.4 The carriage of passengers by a Non-Scheduled Operator's Permit holder may be performed on per seat basis or by way of chartering the whole aircraft